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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.01.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.548/2018 in CP No.81/241/HDB/2018
NAME OF THE COMPANY	Kaveri Seed Company Ltd
NAME OF THE PETITIONER(S)	Venkateswara Rao Narsingu & another
NAME OF THE RESPONDENT(S)	Kaveri Seed Company Ltd & 3 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar	Advocate	+91 630 33314	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D Sri Prakash	Advocate	926173000	
A Sandhya	Advocate		

ORDER

IA 548/2018 is listed today for filing reply by the Respondents. Counsels for Respondents requested further time for filing reply in IA 548/2018.

Time granted finally. List the matter on 28.01.2019.

List the main petition also to the same date.


Member (J)

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